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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2019

PRESENT: 1.Hon'ble Member (J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 92/BB/2018	For further hearing	Sec 7 of I&B Code 2016	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan housing projects Pvt Ltd	

Regd. To.

ADVOCATE FOR PETITIONER/s:

As J Associates

8050060006.

ADVOCATE FOR RESPONDENT/s:

ORDER

Counsel for Financial Creditor is present. In this case Corporate Debtor was not served with notice. This Tribunal ordered for paper publication. Counsel for Financial Creditor already filed copies of paper publication. None appeared for Corporate Debtor, service is held sufficient. Corporate Debtor is therefore treated as absent. Heard Counsel for Financial Creditor. List it for consideration. The matter is listed on **01.05.2019**.


MEMBER (T)


MEMBER (J)

Shruthi

Verified


Court Officer